

1	2	3
2.	Dungrapally/Orissa	10,000
3.	Baripada/Orissa	10,000
4	Mohania/Bihar	25,000
5.	Udhampur/Jammu and Kashmir	15,000
6.	Budgam/Jammu and Kashmir	20,000

#### **Remunerative price for sugarcane**

3401. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether sugarcane growers are not being provided remunerative price for their produce;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken/proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) No, Sir. In order to provide remunerative price for sugarcane to the farmers, the Central Government revised the sugarcane pricing policy by amending the Sugarcane (Control) Order, 1966 on 22.10.2009, *i.e.* by inserting a 7th criteria under Clause 3(1), which now provides that the farmers will be given margins on account of profit and risk for supplies of their cane. Accordingly, from 2009-10 sugar seasons onwards, the Central Government is fixing a Fair and Remunerative Price (FRP) for sugarcane instead of Statutory Minimum Price (SMP) being given earlier. The FRP now gives margins on account of profit and risk payable to the farmers upfront which was not available earlier under SMP.

Accordingly, the FRP payable by sugar mills for 2009-10 sugar season was determined at Rs. 129.84 per quintal, linked to a basic recovery rate of 9.5% subject to a premium of Rs. 13.7 for every 0.1 percentage point increase above that level. The FRP fixed at Rs. 129.84 per quintal for 2009-10 sugar season was about 51% higher than the SMP of sugarcane of 2008-09 calculated at 9.5% basic recovery rate. The FRP for 2010-11 sugar season has been determined at Rs. 139.12 per quintal subject to a premium of Rs. 1.46 for every 0.1 percentage point increase in recovery above that level.

#### **Introduction of Smart Card System**

3402. SHRI R.C. SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that Government is planning to introduce a Smart Card System which would be linked to Unique Identification Card (UIC);